

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A.No.53/KB/2018


Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th February 2018, 10.30 A.M

Name of the Company	B.D. Properties Pvt Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA. SUSHI ANAND

PETITIONER


27/2/18

ORDER

Ld. Counsel on behalf of the petitioners is present.

Heard. Admit. Reserved for order.


(Jinan K.R.)
Member (J)